NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. IA 1021/2022- 60(5) IA 669/2020- 60(5) IN C.P. (IB)/298(MB)2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Monitoring Committee Vs. Beekalene Fabrics Private Limited**
IN THE MATTER OF
Aircel Limited.

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

01.12.2022
ANKIT